

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	1000592/2018	The State of Colaba Police Station Vs Tayyabali Hussain Lokhandwala	PP
<u>HEARING</u>				
2	ABA	100321/2020	Mohd. Mubarak Mohd. Yusuf Retiwala Vs State Kurla Police Station	Satish Mishra
3	ABA	100831/2020	Sharafat Ali Murtaza Ali Shaikh Vs State Dharavi Police Station	Anjali Patil
<u>EVIDENCE PART HEARD</u>				
4	POCSO SPL CASE	100161/2016	THE STATE OF DCB CID UNIT-IV Vs ISH NARAYAN DALSIAR YADAV @ BACCHA YADAV AND ORS.02	
<u>EVIDENCE</u>				
5	POCSO SPL CASE	100120/2015	The State Vikhroli P. Stn Vs Sanjeev Munesh Chauhan	
6	POCSO SPL CASE	100409/2015	The State of Khar Police Station Vs Jamail Noor Mohamad Ansari	
7	POCSO SPL CASE	100444/2015	The State of Sahar Police Station Vs Dhaneshkumar Mahakant Mandal	
8	POCSO SPL CASE	100466/2015	The State Dharavi Police Station Vs Arjun Jayraj Naik	
(Main Matter REMAND APPL POCSO/0100377/2015)				
<u>CHARGE</u>				
9	REMAND APPL POCSO	101353/2019	The State- Santacruz Police Station Vs Harish Govind Solanki	

ORDER

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10	SPL.CASE	159/2020	The State of Maharashtra -V.B. Nagar Police Station Vs Mohammad Shaukat Salim Shaikh	PP
<u>FILING VAKILPATRA</u>				
11	POCSO SPL CASE	100709/2018	The State of Shaunagar Police Station Vs Azruddin Tajuddin Baig	PP
<u>COMPLIANCE</u>				
12	ABA	100805/2020	Rajesh Govindbhai Patel Vs The State of Maharashtra	Niranjan Mundargi, Yogesh Israni, Vikram Sutaria
<u>APPEARANCE</u>				
13	REMAND APPL POCSO	100457/2020	STATE GOVERNMENT Pant Nagar P. Stn. Vs Dinesh Devidas Devkare	
14	REMAND APPL POCSO	100461/2020	The State of Maharashtra Through Wadala Police Station Vs Babu Kartik Nagiya	PP
15	REMAND APPL POCSO	100481/2020	The State of Maharashtra Vs Salim Salauddin Choudhari	PP
16	REMAND APPL POCSO	100482/2020	The State of Maharashtra Vs Ratan Ravindra Jadhav	PP
17	SPL.CASE	100734/2020	The State Of Wadala Police Station Vs Babu Kartik Nagia	PP
<u>REPORT</u>				
18	POCSO SPL CASE	100988/2013	The State Sakinaka P.S Vs Aaditya Ismail Laka Shaikh	
19	POCSO SPL CASE	100075/2014	The State Vinoba Bhav P.S Vs Pravin Rajesh Kharate	

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20	POCSO SPL CASE	100102/2015	THE STATE D.B.MARG POLICE STATION. Vs ALIYA SHAHRUKH NAMAJI AND ORS.03	
21	ABA	102187/2019	Abubaker Rajesab Sudharji Vs Trombay Police Station	Amit P. Ghag
